

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-2165/ND/2019
New IA/1967/2024

IN THE MATTER OF:

Laxmi Dia Jewel Pvt. Ltd.

.....Applicant

Vs.

Shree Ashtvinayak Gems & Stones Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 25.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/1967/2024:-

This is 17th Quarterly Progress Report filed by the Liquidator in terms of Regulation 15 of the IBBI (Liq. Process) Regulations, 2016. Heard the submissions made by the Ld. Counsel on behalf of the Liquidator. The 17th Progress Report for the quarter ended on 31.03.2024 is taken on record with just exceptions. The present application i.e. New IA/1967/2024 is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)